

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 254

ANSWERED ON 02.02.2026

NAMAMI GANGE PROGRAMME

254. Dr. V. SIVADASAN:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the year-wise funds allocated under the Namami Gange Programme during the last five years;
- (b) the amount actually spent and the funds remaining unutilised, year-wise, during the said period; and
- (c) the component-wise details of expenditure incurred on sewage treatment infrastructure, river surface cleaning, rural sanitation, afforestation, biodiversity conservation, public awareness and administrative expenses under the programme during the last five years?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) The year-wise budgetary provisions (Revised Estimates) and the amount disbursed by the NMCG during the last five years [from financial year (FY) 2020-21 to FY 2024-25] and the current year (FY 2025-26) are enclosed in **Annexure I**.

(c) The component-wise details of disbursements compiled from financial year (FY) 2020-21 to FY 2025-26 (up to 27th January 2026), are enclosed in **Annexure II**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 254 TO BE ANSWERED IN RAJYA SABHA ON 02.02.2026 REGARDING “NAMAMI GANGE PROGRAMME”.

The year-wise details of the Revised Estimate and the amount disbursed by the NMCG in the last five financial years (from FY 2020-21 to 2024-25) and the current FY

(₹ in crore)

F.Y.	Budgetary Provision (Revised Estimate)	Disbursement by NMCG
2020-21	1,300.00	1,339.97
2021-22	1,900.00	1,892.70
2022-23	2,500.00	2,258.98
2023-24	2,400.00	2,396.10
2024-25	3,000.00	2,589.11
2025-26	2,687.00	1,787.23 (up to 27.01.2026)

Note:-

- (i) NMCG started transition to the Treasury Single Account (TSA) system from the financial year (FY) 2021-22. NMCG fully transitioned to TSA system in FY 2022-22. Under this system, grants are released in the form of Assignment Limit. Unutilized Assignment Limits lapse at the end of the FY.
- (ii) Prior to NMCG's transition to the TSA system, grants released to the NMCG by the Government of India were non-lapsable and unspent grants carried forward from previous years were disbursed in subsequent years.
- (iii) Unspent grants amounting to Rs.973.18 crore have been refunded by various implementing/ executing agencies to the Consolidated Fund of India.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 254 TO BE ANSWERED IN RAJYA SABHA ON 02.02.2026 REGARDING “NAMAMI GANGE PROGRAMME”.

Components-wise disbursements/releases made by the NMCG from FY 2020-21 to 2025-26
(up to 27 January 2026)

Component	Amount (₹ in crore)
Sewerage Infrastructure Projects, including projects implemented under Hybrid Annuity Model	9,621
Industrial Pollution Abatement	570
Ghats, Crematoria & River Front Development	180
Ecological Conservation Projects	394
Ecological Task Force	208
Support to Water Quality, Industrial Pollution and Effluent Monitoring	212
Outreach & Communication	341
Research & Knowledge Developments	245
Administrative Expenses of NMCG & SMCGs, including contractual payments, etc.	493
